

**Allotment of Petrol Pumps and LPG
Agencies**

2993. PROF. PREM DHUMAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of licences of petrol pumps and LPG agencies allotted during 1-4-1989 to 30-11-89, 1-12-1989 to 7-11-90 and 8-11-1990 to 19-6-91;

(b) whether any complaints have been received in this regard; and

(c) if so, the action taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). During the period 1.4.89 to 19.6.91 Government, in their discretion sanctioned 229 retail outlet (petrol/diesel) dealerships and LPG distributorships. Out of these all the allotments made since December, 1989 are being reviewed.

[Translation]

Kota Thermal Power Plant

2994. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the commercial production is yet to start in the Kota thermal power station;

(b) if so, whether the setting up of this plant was entrusted to a private company of Calcutta;

(c) if so, whether this company has not set up the plant so far; and

(d) the steps taken or proposed to be taken to set up the power station at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). Four units with the following details have been commissioned at Kota Thermal Power Project of Rajasthan State Electricity Board: